

(b) The proposed Service will comprise of the following five grades:

<i>Grade Designation and Pay Scale</i>	<i>Classification</i>
I. Director (Rs. 1500 - 1800)	} Central Civil Service Group 'A' }
II. Deputy Director (Rs. 1100 - 1600)	
III. Asstt. Director (Rs. 650 - 1200)	Central Civil Service Group 'B'
IV. Senior Translator (Rs. 550 - 800)	} Central Civil Service Group 'C' }
V. Junior Translator (Rs. 425 - 700)	

(c) Rules for the posts included in Group 'C' of the Central Secretariat official Language Service have already been notified in the Gazette of India.

Rules in respect of Group 'A' and 'B' posts of the Service are being finalised in consultation with the Union Public Service Commission.

Finalisation of the initial Constitution of the Service for Group 'C' posts and fixation of the interse seniority of the members of the Service in accordance with the provisions of these rules, is being expedited.

Geological Survey in Buldana District of Maharashtra

611. SHRI BALKRISHNA WASNIK: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether some preliminary geological survey has been conducted in the parts of Buldana district of Maharashtra; and

(b) if so, the results thereof?

THE MINISTER OF STATE OF THE MINISTRY OF STEEL AND MINES (SHRI N. K. P. SALVE): (a) Yes, Sir.

(b) No significant minerals of economic importance have been found in the areas surveyed. However, Survey work is being continued.

Extinction of some Tribes in India

612. SHRI BALKRISHNA WASNIK: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it has come to the notice of Government that over 100 tribes in India are in the danger of extinction; and

(b) if so, the action Government are contemplating in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR): (a) and (b). Government have identified 71 primitive tribal communities in the country each of which have comparatively a small population. Of them, seven have population less than a thousand each according to the 1971 Census. Special measures are being taken to ensure the continued survival and development of each of these groups.

Attacks on Indian Students

613. SHRI BALKRISHNA WASNIK: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether there have been incidents of attacks on Iranian students by rival factions of the same nationality; and

(b) if so, the steps taken by Government to check such incidents from taking place on the Indian soil?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR): (a) Yes, Sir.

(b) The State authorities concerned have been taking due preventive and punitive measures in accordance with law.

Import of Colour T.V. know-how

614. SHRI BALKRISHNA WASNIK: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that Government have decided not to import colour TV know-how as a long term policy; and

(b) if so, the reasons thereof?

THE DEPUTY MINISTER IN THE DEPARTMENT OF ELECTRONICS (SHRI M. S. SANJEEVI RAO): (a) and (b). Government is of the view that the technological capability in the country is such that generally foreign collaboration is not required for the manufacture of CTV sets. This view has also been endorsed by the electronics industry.

Communal Riots

615. SHRI VIJAY KUMAR YADAV:
SHRI UTTAMBHAI H. PATEL:
SHRI NAWAL KISHORE
SHARMA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the comparative figures of communal riots in the country State-wise, includ-

ing the loss of human life and property, during the period January 1980 to December 1982 and January 1977 to December 1979; and

(b) what concrete steps have been taken to curb such incidents?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR): (a) A statement giving figures of communal incidents and number of persons killed during the period from January, 1977 to December, 1979 and from January, 1980 to December, 1982 may be seen in the Annexure. The estimated loss of property during the years 1977 to 1981 is also indicated in the statement. The information in regard to loss of property during the year 1982 is being collected and will be laid on the Table of the House.

(b) The necessity of maintaining communal harmony and public order has been time and again stressed on the State Governments. Suggestions have been made to them to streamline the administrative and intelligence machinery and for measures like arrest of antisocial elements, search and seizure for the recovery of arms and ammunition and action against elements inciting communalism. Central forces have also been made available to the States as and when the requests for the same are made.